

(13)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

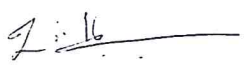

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/545/ (IB)/2018
NAME OF THE PETITIONER(S) : ALLCARGO LOGISTICS LTD
NAME OF THE RESPONDENT(S) : REGEN POWERTECH PVT LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1) M. Navaridan King & Partners	for Operational Creditor	
2) S. Aravinthan for Fox Mautl & Associates	for Corporate Debtor	

ORDER

Counsels for both the parties are present. Counsel for Corporate Debtor has submitted that an amount of Rs.2 crores have been paid to the Operational Creditor. The rest of the payment is to be made as per the schedule for payment which is to be agreed between the parties and prayed for adjournment. At request, matter is adjourned. Put up on 11.09.2018 at 10.30 A.M.

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk